

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. 175 of 98
O.A. 292 of 97

Date of order 25.6.98

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Dulal Ch. Purkait

- v e r s u s -

Post

For the applicant : Mr. N. Bhattacharya, counsel.

For the respondents : Mr. S.K. Dutta, counsel.

O R D E R

The applicant as per direction of the Tribunal made a prayer for adding Sri Pallab Kumar Naskar as respondent No.4 in this case. I have heard Mr. Dutta, Id. counsel for the respondents, who has no objection. Therefore, prayer is allowed and Sri Pallab Kumar Naskar be added as respondent No.4 in the original application and O.A. is admitted for hearing. Respondents are directed to file reply within four weeks from today. Sri Dutta, Id. counsel files memo of appearance today.

(D. Purkayastha)
Judicial Member